110

Delhi State Industrial Development Corporation

328, SHRI RAM BHAGAT PASWAN: Will the Minister of INDUSTRY pleased to refer to the reply to Unstarred Question 2583 given in the Rajya Sabha on the 22nd March, 1984 and state:

- (a) whether it is a fact that the benefits and earnings during the exhibition at India Gate, New Delhi, in DSIDC include the works by them during their routine work;
- ... (b) whether Government propose to , order for special enquiry in this regard;
 - (c) if not, what are the reason, therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT-TABHI RAMA RAO): (a) According to Delhi Administration, the provisional figures of earnings and benefits given earlier were exclusively from the exhibition arranged by DSIDC at India Gate in February, 1984.

- A. (b) and (c) As there seems to be no necessity to conduct any enquity, Delhi Administration do not propose to order the same.

M/s SKEIKO India Company

- 329. SHRI RAM BHAGAT PASWAN: Will the Minister of INDUSTRY pleased to refer to the reply to Unstarred Question 2582 given in the Rajva Sabha on the 22nd March, 1984 and state:
- (a) the names of the owners of SKEIKO India Company; and
- (b) what are the details of Government facilities provided to them under scale industrial benefit schemes during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT-TABHI RAMA RAO): (a) and (b) Information regarding the names of owners as well as facilities provided to M/s. SKEIKO India Company under the Small Industry Development Programme during the last

3 years is being collected and will laid on the Table of the House.

to Questions

Extremists arrested in Panjab

330. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of terrorists and extremists so far arrested in Punjab;
- (b) what are the reasons for the recent spurt in violent and terrorist activities in Punjab and Union Territories of Delhi and Chandigarh; and
- (c) whether the elements behind these activities have been identified and have been taken into custody?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKA (ASUBBAIAH); (a) 1022 terrorists and extremists involved in various criminal cases were arrested in Punjab during the period from 1-8-81 to 14-4-84,

- (b) The extremist elements have indulging in such activities apparently as pressurising tactics,
- (c) A large number of the extremist elements have been identified and several of them have been arrested. Efforts are continuing to arrest the remaining extremists involved in various criminal cases.

Bomb blasts in Punjab

331. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of bomb blasts occurred in Punjab during the last two years;
- (b) whether any investigations have been made into these incidents; and
- (c) what are the outcome of the investigations and what steps Government have taken to prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) There have been 94 cases of bomb explosions